

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal(AT)(Insolvency) No. 270 of 2018**

**IN THE MATTER OF:**

**Sugan Choudhary**

**...Appellant**

**Vs**

**Khandelwal Busar Industries Pvt. Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant:**

**For Respondents: Mr. Rakesh Kumar and Mr. Sahil Gupta,  
Advocates.**

**ORDER**

**21.12.2018** Earlier in spite of repeated calls on 04.12.2018, nobody appeared on behalf of the Appellant. Today also, in spite of repeated calls, nobody appears on behalf Appellant. Learned Counsel for the Respondent has appeared. The appeal is dismissed for non-prosecution. No cost.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)